



Government of Jammu and Kashmir
Labour & Employment Department
Civil Secretariat, Jammu.

Notification

Jammu, the 8th March, 2017.

SRO 101.- In exercise of the powers conferred by section 15 read with clause (b) of section 2 of the Industrial Employment (Standing Orders) Act, 1946, (Central Act), the Government of Jammu and Kashmir intends to make the following amendment in the Jammu and Kashmir Industrial Employment (Standing Orders) Rules, 1972; namely:-

- (a) Para appended to rule 4 shall be numbered as sub-rule (1) and the following shall be added as sub-rule (2); namely:-

“(2) The Certifying officer shall issue certificate of Standing Orders within a period of 45 days”.

Now, in pursuance of sub-section (1) of section 15, any person who desires to object to the aforesaid amendments may submit his/her objections/suggestions for consideration in writing to the Commissioner/Secretary to Govt, Labour & Employment Department, Civil Secretariat within a period of six weeks from the date of issuance of this notification.


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Any objection/suggestion received after the expiry of the said period will not be entertained.

By order of the Government of Jammu and Kashmir.

Sd/-

(Gazzanfer Hussain)

Commissioner/ Secretary to the Government,

No.L&E/Lab/121/2014 -PF

Dated:- 08 -03-2017

Copy to the:-

1. Secretary to Government of India, Ministry of Labour and Employment, Shram Shakti Bhawan, New Delhi-110001.
2. Principal Secretary to the Chief Minister.
3. Principal Secretary to the Governor J&K.
4. All Administrative Secretaries.
5. Divisional Commissioner, Jammu/Kashmir.
6. Labour Commissioner, J&K, Jammu.
7. Secretary, Legislative Assembly/Council.
8. All Heads of Departments.
9. Director Information, J&K, Jammu with the request to publish the notification in leading english dailies one each from Jammu/Kashmir.
10. All Deputy Commissioners.
11. Secretary/CEO, J&K Building & other Construction Workers Welfare Board, J&K, Jammu.
12. General Manager, Government Press, Jammu for its publication in the next issue of the Government Gazette.
13. Special Assistant/OSD to the Minister for Labour and Employment for information of the Hon'ble Minister.
14. Private Secretary to Chief Secretary.
15. PA to Commissioner/Secretary to the Government, Labour and Employment Department.
16. I/c Website (L&E).
17. SRO file (w.2.s.c).
18. Stock file.

(Dr. Irfan Ali Khan)KAS

Under Secretary to the Government